

08.04.2025

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REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
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HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1	W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH
2.	FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL, S S SASTRY
3.	FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA, AMBAR QAMARUDDIN
4.	FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ, AADITYA VIJAY KUMAR
5.	RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL, MANBHAR MITTAL
6.	RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL, D&V LEGAL

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REGULAR MATTER

7. RFA (COMM) 11/2022 CM APPL. 11696/2022 CM APPL. 11699/2022 CM APPL. 56311/2023	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS LIMITED	GURJEET SINGH, BARINDER SINGH MALIK
8. RFA (COMM) 42/2022	CMI LIMITED Vs. LADHU RAM AND SONS & ORS.	RAM SHANKAR, MOHIT SETH, SWECHCHA MISHRA

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REGULAR MATTERS

1A RFA (COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA, GAUTAM SWARUP
1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA, J.R. GOEL, SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN, NEHA TANDON, B.S. SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC INDIA P	M S SYALI, S AGGARWAL
3. ITA 1012/2005	COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR. ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA, YASHRAJ SINGH, KARAN KHANNA, P L BANSAL, VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL

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7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005---- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

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REGULAR MATTERS

1. W.P. (C) 21421/2005 W.P. (C) 21422-21423/2005	SANDEEP KHURANA & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ANR	MR. SONDHI NARULA DALAL, MR. SANJEEV NARULA, SATYAKAM
2. W.P. (C) 8217/2006 CM APPL. 6071/2006	T.K.A. PADMANABHAN Vs. UOI & ORS.	PET. IN-PERSON, MANU MRIDUL, RAGHUPATHY RAMACHANDRAN
3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA, R.A. IYER, RAJ BATRA, KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K. MITTAL, SACHIN PURI, SUNIL UPADHYAY, SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C. CHAWLA, MR. RAJ BATRA, SANJOY GHOSE
6 . W.P. (C) 1049/2007 WITH W.P. (C) 16714/2006 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN, H.L. TENEJA
7 . W.P. (C) 3955/2007----- WITH W.P. (C) 16714/2006	INDRAPRASTHA MEDICAL CORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN, MR. H.L. TANEJA

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8. ST.REF. 1/2007	CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E., RAJESH MAHNA DELHI	RANDHIR CHAWLA, ABHAR
9 . W.P. (C) 3184/2007 CM APPL. 5989/2007 WITH W.P. (C) 4217/2007	BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR. J.K. MITTAL, MS. ANJANA GOSAIN, MR. SUNIL UPADHYAY, MR. K.K. AGGARWAL, HARPREET SINGH, RAGHUPATHY RAMACHANDRAN
10. W.P. (C) 4217/2007	BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K. MITTAL, ANJANA GOSAIN, MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA, BINA GUPTA
12. W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL, RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010 	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA, ARUNA TIKU
14 LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA, ANJUM JAVED
15 LPA 794/2010 CM APPL. 19933/2010 WITH W.P. (C) 6929/2009	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16 W.P. (C) 6929/2009----- WITH LPA 744/2010	UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA, ANJUM JAVED
17. W.P. (C) 7058/2009	M/S VARDHMAN PROPERTIES LTD. Vs. THE VALUE ADDED TAX OFFICER & ORS.	A.C. CHAWLA, H.L. TANEJA, SANA ANSARI

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REGULAR MATTERS

1. EFA(OS) 19/2013----- CM APPL. 1462/2020 WITH EFA(OS) 21/2013 (SUB. TO OVERNIGHT PART HEARD)	VINOD KHANNA & ORS Vs. N P S BHANDARI & ANR	AB & CO,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
2. EFA(OS) 21/2013 CM APPL. 18371/2018 CM APPL. 1464/2020 (SUB. TO OVERNIGHT PART HEARD)	SHRI P D KHANNA (DECEASED) THR LRS Vs. SHRI L R KHANNA (DECEASED) THR LRS & ORS	VIKRAM NANDRAJOG,AMIT CHAWLA,KAJAL CHANDRA,RAJESH MANCHANDA,RAJENDER KUMAR AGGARWAL
3. EFA(OS) 24/2013----- CM APPL. 1454/2020 (SUB. TO OVERNIGHT PART HEARD)	MR Y P KHANNA(D) THR LRS & ORS Vs. MR N P S BHANDARI & ORS	DEEPAK TYAGI,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
4 MAT.APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA,AJAY KUMAR UPADHYAY,CHIRAG JAMWAL
5. W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU,PANKAJ KUMAR, JK CHOUDHARY,ADITYA MOHAN
6. W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL,MK BHARDWAJ,ADITYA MADAN,SUJATA KASHYAP, ANUJ AGGARWAL
7. W.P. (C) 7354/2003 CM APPL. 57476/2023	P.S.CHANDEL Vs. UOI & ORS.	S.K.SINHA,U.HAZARIKA, MUKUL SINGH,AMIT GUPTA, RAHUL SHARMA,ANIL NAG, MUKUL SINGH

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8. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI, RAHUL SHARMA, R.V.SINHA, A. DASGUPTA, ANIL NAG, PRAG CHAWLA, VINIT C.SHARMA
9. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR, SUNIL GAUTAM, JAGJIT SINGH
10 W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA, M.L.SHARMA, ASHWANI BHARDWAJ
11 W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS, S.NIJJIN, SANJAY JAIN, RUCHI JAIN
12 W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA, GARIMA SACHEDEVA, PRATIMA NAIN LAKRA, PRASHANTI PRASAD, POONAM SINGH, AMRITA PRAKASH,
13 W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	A.K.BHARDWAJ, PRASHATI PRASAD, DEEPTI, R.V.SINHA, REKHA PALLI, POONAM SINGH, AMRITA PRAKASH
14. W.P. (C) 1786/2004----- CM APPL. 1527/2004 CM APPL. 3716/2004 WITH W.P. (C) 17658/2004	UOI Vs. V.P.SHARMA	B.K.BERERA, PRASHANTI PRASAD, A.K. BHARDWAJ

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REGULAR MATTERS

W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

1. LPA 746/2011	EVENT & ENTERTAINMENT MANAGEMENT ASSOCIATION Vs. UNION OF INDIA & ORS	KG BANSAL, GEETANJALI, HIMANSHU BAGA, SUMEET PUSHKARNA
2. LPA 654/2012 CM APPL. 16854/2012 CM APPL. 16856/2012	UV ENTERPRISES Vs. NEW BHARAT RICE MILLS	KG BANSAL, AASTHA DHAWAN
3. W.P. (C) 298/2011	RAM NARAIN SINGH Vs. UOI AND ORS	ABHISTH KUMAR, ABHISHEK KUMAR
4. W.P. (C) 397/2011	PRITAM DAS Vs. UOI AND ORS	SHAKEEL AHMED, , ABHIMANYU KUMAR
5. W.P. (C) 3838/2011	POONAM CHOPRA Vs. UNION OF INDIA & ORS.	SHREE PRAKASH SINHA, SOUNAK SITIMAYA DAS
6. W.P. (C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA, , R. RAVICHANDRAN
7. W.P. (C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	

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8. W.P.(C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P.(C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P.(C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

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REGULAR MATTERS

1 . CRL.A. 269/2002 CRL.M.A. 982/2002	BANARSI DASS Vs. STATE GOVT.L OF N.C.T. OF DELH	J.M.KALIA,AKSHAY BIPIN,R.D. JOLLY,RAVINDER CHADHA
Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998) CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018) CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998)		
2. CRL.A. 337/2003	SATBIR SINGH Vs. STATE	RAJESH MAHAJAN/JAIL 1, RAVINDER CHADHA,V.K. RAINA/ROHINI JAIL,RAVINDER CHADHA
P.S.-FIR No. : (JAFFARPUR KALAN-40/2000)		

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REGULAR MATTER

P.S.-FIR No. : (CBI-RC9S/10S)
12 CRL.A. 649/2003-----|
WITH CRL.A. 343./2003

VASAN SADASHIV SOMAN
Vs. GOVT OF NCT OF DELHI

D.K.SINGH, A.K.
DUTT,H.J.S. AHLUWALIA,
RICHA KAPUR, R.N. TIWARI

P.S.-FIR No. : (CBI-9/10/S/CBI)

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1. W.P. (C) 9638/2006----- W.P. (C) 9639-9644/2006 WITH W.P. (C) 3913./2006 	RESIDENTS AND SHOP.WEL.ASS.PRE Vs. UOI & ORS.	BAHAR U.BARQI ,KAPIL DUTTA,VINOD KR. ,SANJAY PODDAR,ANUSUYA SALWAN,SHIVINDER CHOPRA,SHIV KR. ,AJAY ARORA,SATYAM KUDALWAL,R.V.SINHA,RENUKA ARORA,SANJAY KUMAR PATHAK
2 . W.P. (C) 2984/2013----- CM APPL. 5637/2013	RAJINDER KHURANA Vs. UNION OF INDIA & ORS	BAHAR U BARQI
3. W.P. (C) 6855/2009 CM APPL. 40709/2018	CHHOTTO DEVI & ORS. Vs. FINANCIAL COMMISSIONER & ORS.	B.S.MAAN,ANKUR CHHIBER,RAJIV KUMAR,RAKESH MUKHIJA,VS RANA,NAUSHAD AHMED KHAN
4. W.P. (C) 4603/2010 CRL.M.A. 5607/2011 CM APPL. 18176/2014	KARAM VIR SINGH AND ORS Vs. UMRAO KAUR AND ORS	JK JAIN,PV,ANUJ AGGARWAL,JAI SAHAI ENDLAW
5. W.P. (C) 5989/2010	SAHIB SINGH & ORS Vs. GOVT OF NCT & ORS	V P RANA,VARUN NISCHAL
6. W.P. (C) 1622/2011	JAI KISHAN Vs. GNCT AND ORS	RAKESH MUKHIJA,NS DALAL

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REGULAR MATTER

7. W.P.(C) 5942/2011	UMED SINGH AND ORS Vs. VIJAY PAL AND ORS	NS DALAL
8. W.P.(C) 6113/2011	MIR SINGH & ORS Vs. GOVT OF NCT OF DELHI & ORS	SURAT SINGH,ZUBEDA BEGUM
9. W.P.(C) 6800/2011	DHARAM SINGH (DECEASED) THROUGH LRS Vs. GOVT. OF NCT OF DELHI AND ORS	B.S.MAAN,SUMAN SINGH,B S MATHUR
10 W.P.(C) 8958/2011	GOVT. OF NCT OF DELHI & ORS. Vs. BALBIR SINGH	ZUBEDA BEGUM,VATSALA CHAUHAN
11. W.P.(C) 5753/2012 CM APPL. 4215/2014	DES RAM Vs. FINANCIAL COMMISSIONER, GOVT. OF NCT OF DELHI AND ORS	A.K.SINGH,SATVIK VARMA

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1.. W.P.(C) 8379/2003 CM APPL. 1992/2005	LAKHPAT RAM LOHIYA Vs. M.M.T.C. LTD.	L.R.LUTHRA,ABHISHEK BHARDWAJ,MOHIT GUPTA,A.K. CHHABRA
2.. W.P.(C) 2293/2016 CM APPL. 9879/2016 IST 5 CASES	GIRIRAJ SINGH AND ORS Vs. GOVT OF NCT DELHI AND ORS	E J VARGHESE,NAUSHAD AHMED KHAN,ASHA JAIN,SANTOSH KUMAR

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REGULAR MATTER

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| 5. CRL.M.C. 439/2012 | RAGNI CHOPRA & ANR.
Vs. RAJESH MALHOTRA | AALAM BIR SINGH NIJJAR |
| Other Case filed against same P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)
BAIL APPLN. 1106/2011 filed by RAJESH MALHOTRA (Disposed on : 17-05-2012)
CRL.M.C. P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010) | | |
| 6. CRL.M.C. 626/2012 | PRASHANT VERMA
Vs. JAGPAL SINGH & ANR | SUNIL FERNANDES,MD ISRAR
KHAN,SUNIL BAINSLA,DIVYANSH
TIWARI |
| 7. CRL.M.C. 1446/2012
WITH CRL.REV.P. 97/2012 | SAKSHI MARKFIN P.LTD.
Vs. VINICO PLASTIC P.LTD. &
ANR. | RAJESH BAWEJA |
| 8 . CRL.M.C. 2503/2012 | KANCOR INGREDIENTS LTD. &
ORS.
Vs. GOVT. OF NCT OF DELHI &
ANR. | RAIAN KARANJAWALA |
| 9. CRL.A. 3/2017
WITH CRL.A. 1202/2016
CRL.A. 1203/2016 | OM PRAKASH AND ORS
Vs. THE STATE | R S YADAV AND ASSOCIATES |
| 10. CRL.A. 5/2017 | ZAKIR HUSSAIN
Vs. STATE | MOHD SHAMIKH |

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REGULAR MATTERS

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| 1. W.P. (C) 8080/2010
CM APPL. 20838/2010 | VIVEK GUPTA
Vs. MEDICAL COUNCIL OF INDIA | AXON PARTNERS LLP,AMIT
KR.,REKHA BAKSHI,ABHIJIT
CHAKRAVARTY,ROOH-E-HINA DUA |
| 2. W.P. (C) 382/2011 | SANSKAR HOMES PVT LTD.
Vs. GOVERNMENT OF NCT OF
DELHI & ANOTHER | MUNISH KOCHHAR,S D SALWAN |
| 3. W.P. (C) 3179/2011
CM APPL. 6738/2011 | H S CHHABRA
Vs. MEDICAL COUNCIL OF INDIA | R K HANDOO,T.
SINGHDEV,ABHIJIT CHAKRAVARTY |

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REGULAR MATTER

& ANR

4. W.P. (C) 5270/2011 WITH W.P. (C) 5334/2010	HERBUL HENNA EXPORT HOUSE Vs. CONTAINER CORPORATION OF INDIA AND ORS	TARUN GUPTA, SUMIT CHANDER
5. W.P. (C) 7522/2011----- WITH W.P. (C) 8599/2011 	BOKARO STEEL LTD Vs. LIFE INSURANCE CORPORATION OF INDIA AND ORS	SHARAT KAPOOR, MOHINDER SINGH, ANKUR GOEL, SHARAT KAPOOR
6. W.P. (C) 8599/2011-----	M/S TRIVENI STRUCTURALS LTD Vs. LIC AND ORS	MANOJ SWARUP, SHARAT KAPOOR, ANKUR GOEL, SHARAT KAPOOR
7 . W.P. (C) 81/2012 CM APPL. 184/2012	AJANTA OFFSET AND PACKAGING LTD Vs. UOI AND ORS	PRIYADARSHI MANISH
8 . W.P. (C) 1433/2012 CM APPL. 11632/2013	GOOD YEAR SECURITY SERVICES (REGD) Vs. GOVT OF NCT OF DELHI AND ORS	ABHAY KUMAR, RUCHI SINDHWANI
9 . W.P. (C) 1865/2012	J LAND BUSINESS SOLUTIONS PVT LTD Vs. UNION OF INDIA & OTHERS	NISHANT DATTA, A. K. SINGH, A K SINGH & CO., RAKESH DHINGRA
10. W.P. (C) 918/2013	PRAVEEN CHOUDHARY Vs. GOVT OF NCT OF DELHI & ANR	KIRAN PAL SINGH
11. W.P. (C) 6747/2013	M/S KANHIYA LAL GIANI RAM Vs. AGRICULTURE PRODUCE MARKETING COMMITTEE & ORS	MANISH KUMAR
12. W.P. (C) 7736/2013	DHEERAJ GUPTA Vs. ADDL. COMMISSIONER OF POLICE LICENSING UNIT AND ANR	VIVEK SRIVASTAVA
13. W.P. (C) 7922/2013	KALI CHARAN PAWAR Vs. STATE (NCT OF DELHI)	K.G. MISHRA
14 W.P. (C) 183/2014	R.K. JAIN Vs. UNION OF INDIA & ANR	VARUN GABA, SUPARNA SRIVASTAVA, SANJEEV NARULA
15 W.P. (C) 729/2014 CM APPL. 1466/2014	EDEN PARK HOTELS PRIVATE LIMITED Vs. UNION OF INDIA & ORS	SIDHARTH AGGARWAL

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16 W.P.(C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
17 W.P.(C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF POLICE AND ANR	PRAKASH CHAND YADAV
18 W.P.(C) 2109/2014	KANDARP PRASAD Vs. THE HONBLE LIEUTENANT GOVERNOR, AND ANR	RACHNA GUPTA
19 W.P.(C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT OF DELHI AND ORS	ANURAG MODI
20 W.P.(C) 3142/2014	SUBRAMANI GOPALKRISHNAN Vs. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	ASHOK MATHUR, POOJA MEHRA SAIGAL, SIMRAT SINGH PASAY
21 W.P.(C) 8687/2014	PAMPOSH RAINA & ANR Vs. UNION OF INDIA & ORS	J.M. KALIA & CO.
22. W.P.(C) 3609/2015	TMAPL CONSORTIUM Vs. GAIL (INDIA) LTD. & ANR	MODY & MODY ADVICATES

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HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

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1.. CRL.REV.P. 410/2003 CRL.M.A. 13654/2012	PRITAM SINGH Vs. PREM SINGH & ORS.	M.L.SHARMA, SHANTHA DEVI RAMAN, M.L.YADAV, SANTHA DEVI RAMAN
2. CRL.REV.P. 555/2003	NARENDER SINGH ARORA Vs. STATE (GOVT. OF NCT OF DELHI)	KANCHAN KR.JOSHI, NEERAJ CHAUDHARY, SATISH TAMTA, PARVINDER KHATRA, JAIDEEP MALIK, KAMINI JAISWAL

